

(Shri Kanungo): (a) and (b).

CENTRAL SECTOR

Machine Tool Factory at Pinjore (near Chandigarh) at a cost of Rs. 8 crores.

STATE SECTOR

1. Cement Factory	Kangra District	} State participation in these projects is to the extent of Rs. 2.5 crores.
2. News- print Fac- tory.	Kangra District	

PRIVATE SECTOR

No information is available as the initiative for setting up of industries in this Sector and the choice for the location of such industries lie with private entrepreneurs, subject to the approval of Government.

Amount Lapsed in Punjab during Second Plan Period

2699. Shri Daljit Singh: Will the Minister of Planning be pleased to state:

(a) the amount utilized by Government of Punjab out of the allocation made for the Second Five Year Plan period and the amount that lapsed; and

(b) the reasons for the lapse of the amount?

The Minister of Planning and Labour and Employment (Shri Gulzarilal Nanda): (a) and (b). Information is being collected.

Staff in Government of India Press, New Delhi

2700. Shri Nambiar: Will the Minister of Works, Housing and Supply be pleased to refer to the reply given to Unstarred Question No. 1073 on the 10th May, 1962 and furnish the information regarding percentage

filled by direct recruitment and promotion in respect of the following categories of posts:

- (a) Impositor;
- (b) Compositor;
- (c) Distributor;
- (d) Mono Operator;
- (e) Lino Operator;
- (f) Binder; and
- (g) Overseer?

The Deputy Minister in the Ministry of Works, Housing and Supply (Shri P. S. Naskar): (a) to (g). A statement giving the information is placed on the Table of the Sabha. [See Appendix III, annexure No. 96].

'G' Type Quarters in Netaji Nagar, New Delhi

2701. Shri Nambiar: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that 96 "G" Type quarters in Netaji Nagar occupied by the staff of Government of India Press, New Delhi have not been provided with separate water meters;

(b) whether it is also a fact that all other "G" Type quarters in Netaji Nagar have been provided with separate water meters; and

(c) if so, the reasons for this discrimination?

The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna): (a) Yes.

(b) Yes.

(c) Water meters could not be supplied in the 96 quarters mentioned in (a) above because they were in short supply. They will be provided as soon as available. There is no question of discrimination.

Import of Printing Ink

2702. Shri Yajnik: Will the Minister of Commerce and Industry be pleased to state:

(a) the quantity of printing ink imported during the last three years;

(b) whether there has been any increase in the import of printing ink in spite of the general assurance given by his Ministry to reduce the imports annually;

(c) quantity of raw materials imported for manufacture of printing ink during the last three years; and

(d) whether there has been any restriction in the import of the raw materials while more printing ink is being imported?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah):

Year	Quantity in '000 K Grams)	Value (in '000 of Rs.)
1958-59 .	548	741
1959-60 .	352	707
1960-61 .	310	710
1961-62 . (upto Feb. 62)	341	643

(b). In view of the importance of printing industry, and particularly the requirements of newspapers, special types of printing inks and the inks not at present manufactured locally are permitted imports.

(c). Licences for import of raw materials for printing ink industry are issued with value as limiting factor. The value of such import licences issued during the last 3 years is given below:

Year	Value (Rs. in Lakhs)
1959-60 .	33.9
1960-61 .	41.2
1961-62 .	Complete information is not available.

(d). Imports of raw materials for ink industry have been permitted after taking into account foreign exchange availability, indigenous production and exports effected by ink manufacturers.

Foreign Collaboration Agreements

2703. Shri Basumatari: Will the Minister of Commerce and Industry be pleased to state:

(a) the number of foreign collaboration agreements concluded during 1961;

(b) names of the foreign firms which are collaborating; and

(c) how many of them are already in operation?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) The total number of foreign collaboration agreements—both technical and financial—approved during 1961 was 402.

(b) In view of the large number of agreements approved it is not possible to give the names of all foreign collaborators. It may, however, be added that this information has been